

Annexure-8													
Name of the Corporate Debtor: Sakriya Technologies Private Limited				Date of commencement of CIRP: 27.03.2025				List of creditors as on: 31.07.2025					
List of Unsecured operational creditors (Other than Workmen and Employees and Government Dues)													
Sl. No.	Name of creditors	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	Indo Spirits	04-04-2025	7,58,23,913.00	7,58,23,913.00	Outstanding dues on account of regular business	0.00	0.00	No	0.00	0.00	0.00	0.00	-
2	Diwan Spirits	10-04-2025	1,26,22,559.62	1,26,22,559.62	Outstanding dues on account of regular business	0.00	0.00	No	0.00	0.00	0.00	0.00	-
3	Aaroha Alcobev Distributors Private Limited	09-04-2025	29,49,534.00	29,49,534.00	Outstanding dues on account of regular business	0.00	0.00	No	0.00	0.00	0.00	0.00	-
4	Neelam	10-04-2025	9,59,700.00	9,59,700.00	Outstanding rental dues	0.00	0.00	No	0.00	0.00	0.00	0.00	-
5	SIS Cash Services Ltd	12-06-2025	2,00,01,000.00	0.00	Outstanding dues on account of regular business	0.00	0.00	No	0.00	2,00,01,000.00	0.00	0.00	-
	Total		11,23,56,706.62	9,23,55,706.62		0.00	0.00		0.00	2,00,01,000.00	0.00	0.00	

Remarks, if any
The claim has been admitted as a contingent claim, as Suit No. CS(COMM)/362/2024 is currently sub-judice before the Hon’ble High Court and is subject to the outcome of the ongoing legal proceedings. If the matter is resolved in their favour, the claim may be reconsidered for admission under the category of unsecured Operational Creditor or vice versa.